

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 143 OF 2017 & IA NO. 22 OF 2018

AND

APPEAL NO. 17 OF 2018 & IA NO. 79 OF 2018

Dated: 1st April, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Jindal Power Ltd.

.... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s)

: Ms. Anushkar Sharda
Ms. Divya Chaturvedi
Mr. Saransh Shaw

Counsel for the Respondent(s)

: Mr. Sethu Ramalingam for R-1

Mr. Aashish Anand Bernard
Mr. Paramhans Sahani (in A.No.17/18)

Mr. Ravin Dubey for R-11

Mr. Mridul Chakravarty for R-12 to R-14

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **16.07.2019.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**